

S U P R E M E      C O U R T   O F      I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13594/2009

(From the judgement and order dated 01/07/2008 in CEA No.59/2007  
of The HIGH COURT OF KARNATAKA AT BANGALORE)

C.C.E., MANGALORE

Petitioner(s)

VERSUS

M/S.PALS MICOSYSTEMS LTD.,MANGALORE

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 23/10/2009      This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA  
HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s)

Mr. Mohan Parasaran,ASG.  
Mr. D.L. Chidananda,Adv.  
Mr. S.W.A. Qadri,Adv.  
Mr. B.K. Prasad,Adv.  
Ms. Anil Katiyar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Place the petition on 18th November, 2009,  
for final disposal.

[ T.I. Rajput ]  
A.R.-cum-P.S.

[ Madhu Saxena ]  
Court Master